Annexure-5

Name of the corporate debtor: Briar Knoll Mills P Ltd; Date of commencement of liquidation: 22.02.2021; List of stakeholders as on: 02.07.2025

List of operational creditors (Government Dues)

(Amount in ₹)

Sl.	Details of cl		Details of claim admitted					Amount of contingent claim					Remarks, if any
No.	received										of claim		
									dues, that	rejected			
									may be set		verificati		
										off		on	
	Department	Government	Date of	Amount	Amount of	Natur	e Amoun	Whether	% share				
				claimed		of clai			in total				
			-		admitted		covered	attachme	amount				
							by lien	nt	of				
								removed	claims				
							attachm		admitte				
								(Yes/No)	d				
							pending						
							disposal						
1	Income Tax	Government	24.02.2025	141375386+	141375386	Incom			50.88	0	0	0	Amount
				Int u/s220		Tax							admitted
			NĊLT										provisionally, as
			order										the Land and
													Buildings along
													with all books of
													accounts are
													attached by
													Enforcement
													Directorate
													under PMLA
													and hence the
													Liquidator has
													no way of
													counter
													verifying the
													claims with the
													books of

													accounts of the Corporate Debtor
2			24.02.2025 as per NCLT Order	13766743		Employ ee Provide nt Fund		NA	4.95	0	0	0	-As above-
3	GST	Tamilnadu	03.04.2025 as per NCLT Order	2609390	2609390	Sales Tax	NIL	NA	0.94	0	0	0	-As above
	TOTAL			157751519	157751519					0	0	0	

Note: New liquidator appointment order dated 12.06.2025 was intimated on 20.06.2025.